

DIRECTORATE GENERAL FOREIGN TRADE

VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 4.9.2008

Meeting No. 20/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 4.9.2008 under the chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber.

Total number of cases 21.

Case No. 274 NC-VI Dated 4.9.2008	Party's Name: M/s. MAHATI ELECTRICS, Pune	Meeting No. & Date 20/09 dt. 4.9.2008	Status Transferred
HQ File No. 01/85/050/00005/AM09/DES.VI RLA F. No. 31/24/040/00308/AM08	License No. 3110032430 Dated:23.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- Power Generation Set	1.000	Number	69134200.00	1739225.18 US\$
			Total	69,134,200.00	1,739,225.18

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Lower draft tube	1.000	Set	51289.00	1290.30 US\$
2	Upper draft tube	1.000	Set	51289.00	1290.30 US\$
3	Draft tube elbow	1.000	Set	64264.00	1616.70 US\$
4	Draft cone	1.000	Set	64264.00	1616.70 US\$
5	Water inlet cone	1.000	Set	25827.00	649.74 US\$
6	Spiral case	1.000	Set	782519.00	19686.00 US\$
7	Guide apparatus	1.000	Set	659221.00	16584.18 US\$
8	Flexible connector	1.000	Set	23313.00	586.50 US\$
9	Runner Casting	1.000	Set	4765213.00	119879.58 US\$
10	Rotor	1.000	Set	3709665.00	93324.90 US\$
11	Collector Ring	1.000	Set	545533.00	13724.10 US\$
12	Bottom ring seat	1.000	Set	109107.00	2744.82 US\$
13	Stator	1.000	Set	4910000.00	123522.00 US\$
14	Pedestal bearing Z360T	1.000	Set	218213.00	5489.64 US\$
15	Pedestal bearing Z320/360a	1.000	Set	218213.00	5489.64 US\$
16	End cover	2.000	Set	81901.00	2060.40 US\$
17	Back wind shield	1.000	Set	54533.00	1371.90 US\$
18	Back wind-screen cover	1.000	Set	54533.00	1371.90 US\$
19	Front wind shield	1.000	Set	27165.00	683.40 US\$
20	Front wind-screen cover	1.000	Set	27165.00	683.40 US\$
21	Ground brush	1.000	Set	109107.00	2744.82 US\$
22	Brush bar	1.000	Set	109107.00	2744.82 US\$

23	Flywheel	1.000	Set	163640.00	4116.72 US\$
24	Flywheel shield	1.000	Set	27165.00	683.40 US\$
25	Oil box	1.000	Set	109107.00	2744.82 US\$
26	Lubricate oil station	1.000	Set	109107.00	2744.82 US\$
27	Electric control panel for lubricate oil station	1.000	Set	109188.00	2746.86 US\$
28	High voltage switchboard XGN2-12	2.000	Set	202725.00	5100.00 US\$
29	High Voltage Switchboard spare parts	2.000	Set	202725.00	5100.00 US\$
30	Main inlet valve body and disc D94X-6/Dg1800	1.000	Set	872853.00	21958.56 US\$
31	Connecting pipe for main inlet valve	2.000	Set	58385.00	1468.80 US\$
32	By-pass valve	1.000	Set	29192.00	734.40 US\$
33	Connecting pipe for by-pass valve	2.000	Set	4865.00	122.40 US\$
34	Stud and bolt M36*195	88.000	Set	7136.00	179.52 US\$
35	Stud and bolt M16*95	16.000	Set	649.00	16.32 US\$
36	Protection, measuring and control for generator	1.000	Set	810900.00	20400.00 US\$
37	Protection, measuring and control panel for main Transformer/Cabling	1.000	Set	608175.00	15300.00 US\$
38	Common control cubicle	1.000	Set	1013625.00	25500.00 US\$
39	LCU for generating set	1.000	Set	405450.00	10200.00 US\$
40	Accessory including PC in Disassembled condition	1.000	Set	729810.00	18360.00 US\$
41	YWT-1800	1.000	Set	952808.00	23970.00 US\$
42	KL-46	1.000	Set	486540.00	12240.00 US\$
43	Excitation transformer (80KVA)	1.000	Set	729810.00	18360.00 US\$
44	Spares	1.000	Set	405450.00	10200.00 US\$
45	Aircooler	1.000	Set	218213.00	5489.64 US\$
			Total	24,918,959.00	626,892.00

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Position

Status;- Transferred

It was noted that the Export product Power Generation set actually falls under Chapter 81 of ITC pertaining to NC-I . Committee decided to transfer the case to NC-1

Case No. 275 NC-VI Dated 4.9.2008	Party's Name: M/s. MAHATI ELECTRICS, Pune	Meeting No. & Date 20/09 dt. 4.9.2008	Status Transferred
HQ File No. 01/85/050/00003/AM09/DES.VI RLA F. No. 31/24/040/00304/AM08	License No. 3110032429 Dated:23.01.2008		

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- Power Generation set	1.000	Number	63816050.00	1605435.22 US\$
			Total	63,816,050.00	1,605,435.22

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Lower draft tube	1.000	Set	46546.00	1170.96 US\$
2	Upper draft tube	1.000	Set	46546.00	1170.96 US\$
3	Draft tube elbow	1.000	Set	58182.00	1463.70 US\$
4	Draft connector	1.000	Set	58182.00	1463.70 US\$
5	Water inlet cone	1.000	Set	23394.00	588.54 US\$
6	Spiral case	1.000	Set	729810.00	18360.00 US\$
7	Guide apparatus	1.000	Set	577199.00	14520.72 US\$
8	Flexible connector	1.000	Set	20718.00	521.22 US\$
9	Runner	1.000	Set	4318448.00	108640.20 US\$
10	Rotor	1.000	Set	2522710.00	63464.40 US\$
11	Collector Ring	1.000	Set	370987.00	9333.00 US\$
12	Bottom ring seat	1.000	Set	74197.00	1866.60 US\$
13	Stator	1.000	Set	3419971.00	86037.00 US\$
14	Pedestal bearing Z280Tb	1.000	Set	148395.00	3733.20 US\$
15	Pedestal bearing Z280/320	1.000	Set	148395.00	3733.20 US\$
16	End cover	2.000	Set	55628.00	1399.44 US\$
17	Back wind shield	1.000	Set	37099.00	933.30 US\$
18	Back wind-screen cover	1.000	Set	37099.00	933.30 US\$
19	Front wind shield	1.000	Set	18529.00	466.14 US\$
20	Front wind-screen cover	1.000	Set	18529.00	466.14 US\$
21	Ground brush	1.000	Set	97511.00	2453.10 US\$
22	Brush bar	1.000	Set	74197.00	1866.60 US\$
23	Flywheel	1.000	Set	74197.00	1866.60 US\$
24	Flywheel shield	1.000	Set	18610.00	468.18 US\$
25	Oil box	1.000	Set	74197.00	1866.60 US\$
26	Lubricate oil station	1.000	Set	155287.00	3906.60 US\$
27	Electric control panel for lubricate oil station	1.000	Set	74197.00	1866.60 US\$
28	High voltage switchboard XGN2-12	2.000	Set	202725.00	5100.00 US\$
29	High Voltage Switchboard spare parts	2.000	Set	202725.00	5100.00 US\$

30	Main inlet valve and disc D941X-6/Dg1600	1.000	Set	632502.00	15912.00 US\$
31	Connecting pipe for main inlet valve	2.000	Set	42572.00	1071.00 US\$
32	By-pass valve	1.000	Set	20273.00	510.00 US\$
33	Connecting pipe for by-pass valve	2.000	Set	3973.00	99.96 US\$
34	Stud and bolt M36*195	96.000	Set	9731.00	244.80 US\$
35	Stud and bolt M16*95	6.000	Set	487.00	12.24 US\$
36	Protection, measuring and control panel for generator	1.000	Set	810900.00	20400.00 US\$
37	Protection, measuring and control panel for main Transformer/Cabling	1.000	Set	608175.00	15300.00 US\$
38	Common control cubicle	1.000	Set	608175.00	15300.00 US\$
39	LCU panel for generating set	1.000	Set	405450.00	10200.00 US\$
40	Accessory including PC in Disassembled condition	1.000	Set	729810.00	18360.00 US\$
41	YWT-1800	1.000	Set	668993.00	16830.00 US\$
42	KL-46	1.000	Set	486540.00	12240.00 US\$
43	Excitation transformer (80KVA)	1.000	Set	729810.00	18360.00 US\$
44	Spares	1.000	Set	405450.00	10200.00 US\$
			Total	19,867,051.00	499,800.00

Position

Status;- Transferred.

It was noted that the Export product Power Generation set actually falls under Chapter- 81 of ITC pertaining to NC-I . Committee decided to transfer the case to NC-I

Case No. 276 NC-VI Dated 4.9.2008	Party's Name: M/s. MAHATI ELECTRICS, Pune	Meeting No. & Date 20/09 dt. 4.9.2008	Status Transferred
HQ File No. 01/85/050/00004/AM09/DES.VI RLA F. No. 31/24/040/00340/AM08	License No. 3110032470 Dated:24.01.2008		

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- Power Generation Set	2.000	Number	158491750.00	4012449.36 US\$
			Total	158,491,750.00	4,012,449.36

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Draft Tube and Draft embedded parts	2.000	Set	1994355.00	50490.00 US\$
2	Draft Tube Cone and Pipes	2.000	Set	1228845.00	31110.00 US\$
3	Components of support jacks and tie rods	2.000	Set	26189.00	663.00 US\$
4	Spiral Casing	2.000	Set	1358579.00	34394.40 US\$
5	Pit Liner	2.000	Set	182917.00	4630.80 US\$

6	Top Cover	2.000	Set	380338.00	9628.80 US\$
7	Pivot Ring	2.000	Set	656727.00	16626.00 US\$
8	Guide Apparatus	2.000	Set	627315.00	15881.40 US\$
9	Runner casting with shaft	2.000	Set	14744126.00	373269.00 US\$
10	Operating mechanism for guidevane	2.000	Set	423045.00	10710.00 US\$
11	Shaft seal	2.000	Set	171233.00	4335.00 US\$
12	Guide bearing support ring	2.000	Set	253827.00	6426.00 US\$
13	Guide bearing Pad	2.000	Set	636582.00	16116.00 US\$
14	Guide Vane	2.000	Set	1029812.00	26071.20 US\$
15	Regulating ring	2.000	Set	169218.00	4284.00 US\$
16	Cooling water pipeline	2.000	Set	145044.00	3672.00 US\$
17	Bolts, Nuts, studs, sole plates, support bracket and pipes.	2.000	Set	153295.00	3880.90 US\$
18	Governor	2.000	Set	2925175.00	74055.06 US\$
19	Exciter	2.000	Set	2206820.00	55868.87 US\$
20	Excitation transformer	2.000	Set	1108378.00	28060.20 US\$
21	Temperature Braking Cabinet	2.000	Set	487529.00	12342.51 US\$
22	Technical water	1.000	Set	1218823.00	30856.28 US\$
23	Turbine Oil Pump	1.000	Set	760545.00	19254.32 US\$
24	Low Pressure Air compressor	1.000	Set	1171287.00	29652.83 US\$
25	Air receiver low pressure	1.000	Set	87631.00	2218.50 US\$
26	Pipeline for low pressure compressed air	1.000	Set	106164.00	2687.70 US\$
27	High pressure air compressor	1.000	Set	718206.00	18182.42 US\$
28	Air receiver high pressure	1.000	Set	73731.00	1866.60 US\$
29	Pipeline for high pressure compressed air	1.000	Set	85616.00	2167.50 US\$
30	Mechanic Fixing	1.000	Set	291911.00	7390.14 US\$
31	Special tools	1.000	Set	176168.00	4459.95 US\$
32	Spare Components	1.000	Set	6231510.00	157759.76 US\$
33	Main Inlet valve body and disc	2.000	Set	4878877.00	123515.88 US\$
34	Connecting pipe for inlet valve	2.000	Set	337227.00	8537.40 US\$
35	By-pass Valve	2.000	Set	64061.00	1621.80 US\$
36	Dismantling joint with down stream pipe	2.000	Set	509266.00	12892.80 US\$
37	Lever and servo meter	2.000	Set	390007.00	9873.60 US\$
38	Air Valve	2.000	Set	58421.00	1479.00 US\$
39	Studs, Nut, Bolts and sole plates	2.000	Set	100020.00	2532.15 US\$
40	Rotor	2.000	Set	7868637.00	199206.00 US\$
41	Rotor Poles	2.000	Set	4255027.00	107722.20 US\$
42	Rotor shaft	2.000	Set	4106357.00	103958.40 US\$
43	Stator	2.000	Set	6506029.00	164709.60 US\$
44	Collector ring	2.000	Set	263900.00	6681.00 US\$
45	Lower bracket	2.000	Set	1083801.00	27438.00 US\$
46	Upper Bracket	2.000	Set	1119256.00	28335.60 US\$
47	Guide bearings	2.000	Set	427880.00	10832.40 US\$
48	Thrust Bearing	2.000	Set	546332.00	13831.20 US\$
49	Air Cooler	2.000	Set	596292.00	15096.00 US\$
50	Oil Cooler	2.000	Set	555599.00	14065.80 US\$
51	Components of Pipe Lines oil cooler and air cooler	2.000	Set	460051.00	11646.87 US\$
52	Protection measuring and control panel for generator	1.000	Set	1808014.00	45772.50 US\$
53	Protection measuring and control panel for main transformer/cabling	1.000	Set	1808014.00	45772.50 US\$

54	Common control panel	1.000	Set	1660754.00	42044.40 US\$
55	LCU Panel for Generating Set	1.000	Set	1078966.00	27315.60 US\$
56	Accessory including PC complete with Key board and mouse in disassembled condition	1.000	Set	754495.00	19101.13 US\$
			Total	83,068,224.00	2,102,992.97

Position

Status;- Transferred.

It was noted that the Export product Power Generation set actually falls under Chapter-81 of ITC pertaining to NC-I . Committee decided to transfer the case to NC-I

Case No. 277 NC-VI Dated 4.9.2008	Party's Name: M/s. PANAMA PETROCHEM LTD. Mumbai	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
HQ File No. 01/85/050/00010/AM09/DES.VI RLA F. No. 03/95/040/00906/AM08	License No. 0310454325 Dated:17.12.2007		

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- PANOIL TW 255 (PETROLEUM DISTILLATE)	200.000	M.T	9560000.00	0.00 US\$
			Total	9,560,000.00	0.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BASE OIL	206.000	M.T	7378920.00	185400.00 US\$
			Total	7,378,920.00	185,400.00

Position

Status:- Deferred

The committee considered the case before as per agenda. The Committee noted that the comments of Ministry of Petroleum & Natural Gas vide their OM No R-11011/20/2008-Sup dated 22.7.2008 in which PNG has suggested that DGFT may take appropriate view on the claim of Firm for wastage of 3% for Base Oil.

Committee decided to request PNG for recommendations on input-output norms (i.e. imported item quantity for per unit of export production) for deciding the quantity of import input to be allowed in this case

Case No. 278 NC-VI Dated 4.9.2008	Party's Name: M/s. PANAMA PETROCHEM LTD, Mumbai	Meeting No. & Date 20/09 dt. 4.9.2008	Status Approved
HQ File No. 01/85/050/00009/AM09/DES.VI RLA F. No. 03/95/040/00955/AM08	License No. 0310457415 Dated:11.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- PANOIL TS/SH-150	1000000.000	K.G	39000000.00	0.00 US\$
			Total	39,000,000.00	0.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BASE OIL	1050000.000	K.G	37422000.00	945000.00 US\$
			Total	37,422,000.00	945,000.00

Position

Status:- Approved

The committee considered the case before as per agenda. NC meeting noted the comments of MoPNG vide letter NO. R-11011/16/2007/-Sup dt. 22.7.2008 that loss of 2.5 % claimed by the company for activated clay treatment and filtration seems reasonable. The committee decided to allow 2.5 % wastage and ratified inputs as under:-

<u>Export item</u>	<u>Qty</u>
Panoil TS /SH-150	1000000.00 kg.

<u>Import item</u>	<u>Qty</u>
Base Oil	1025000.00 kg

RLA to take consequential action as per policy/procedure.

Case No. 279 NC-VI Dated 4.9.2008	Party's Name: M/s. Soundarya Decorators Pvt. Ltd., Chennai	Meeting No. & Date 20/09 dt. 4.9.2008	Status Approved
HQ File No. 01/(87)/85/050/624/AM06/DES.VI RLA F. No. 04/24/40/83/AM05	License No. 0410073923 dt. 29.8.2005		

The firm has applied for modification of norms in terms of para 4.7 of HBP/FTP for export product "Veneer finished Office Cup Board/Veneer finished Office Desk/Veneer finished Door/Both side laminated Door/Both side laminated half partition/Veneer finished half height Partition/Toughened Glass with SS base against **import** of MDF/HDF Board /Decoratorative/Decorative Paper/Decorative paper/Blancing Paper/Balancing laminate balancing grade laminated etc.

Position

Status Approved

The case was considered by the Committee as per agenda. DIPP representative furnished written comments vide their U.O. No. 7/77/08-TSW dated 8.9.2008. In consultation with Technical representative, Committee ratified norms as under:

Export items

Sl. No.	Item of Export	Quantity
1.	Veneer Finished Office cup board	1.090125 Cu. M
2.	Veneer Finished desk	1.38816 Cu. M
3.	Both side Veneer finished door	0.4536 Cu. M
4.	Both side laminated door	1.7892 Cu. M
5	Both side laminated partition full	0.875 Cu. M
6.	Laminated Partition Half	20.550 Cu. M
7.	Veneer finished Half Height Partition	1.050 Cu. M
8.	Toughened Glass with SS Base	0.07425 Cu. M

Import items:

Sl. No.	Item of Import	Quantity
1.	MDF / HDF Medium or high density fibre boards	20.58 Cbm
2.	Decorative Paper – Decorative wood face of 0.5 to 0.6 mm thickness	418.84 Sqm
3.	Balancing Paper- balancing grade veneer 0.5 to 0.6 mm thickness	202.98 Sqm
4.	Decorative Paper –High Pressure Laminate	662.78 Sqm
5.	Balancing Laminate- balancing grade Laminate	745.92 Sqm
6.	Decorative Edge-timber edges of matching	139.67 Sqm
7.	Urea Formaldehyde Resin & Harder-PVA- Adhesive for Veneering	Upto maximum 1.25% of FOB value
8.	Hotmelt Glue – Adhesive for edge mixing	Upto maximum 1.87% of FOB value
9.	Metalic laminate - high pressure metallic laminate	136.66 Sqm
10.	Door frame in wood, Timber	1.02 Cu. M / Cu. M. Content in export product
11.	Sound Insulation Material – Rock Wool- Glass Wool Fibre or equivalent	56.00 kg
12.	Aluminum Framework- Frame work section	1.01Kg/Kg content in the Export product
13.	Toughened Glass, Glass	1.1Sq.Mt/ content of glass
14.	SS Base for Glass Table	Net to net
15.	Hardware	
	Auto Close Hinges	Net to net
	Hinges (Door)	Net to net
	Dowel	Net to net
	Cam fittings	Net to net

	Locks	Net to net
	Levellors	Net to net
	Handles (Cub Board)	Net to net
	Handle (Door)	Net to net
	Door Closer	Net to net
	Door Stopper	Net to net
	Door Lock	Net to net
	Full Panel Draw Slide	Net to net
	Castors	Net to net
16.	Epoxy, Hardner - Polishing Material	Max. 2% of the FOB value together (for items 16 to 18)
17.	Sealer, Hardner, Thinner - PU filling and base coat material	
18.	Top coat, hardner, Thinner- PU finishing coat	

RLA may take consequential action as per policy/procedure.

Case No. 280 NC-VI Dated 4.9.2008	Party's Name: M/s. Soundarya Decorators Pvt. Ltd., Chennai	Meeting No. & Date 20/09 dt. 4.9.2008	Status Approved
HQ File No. 01/(87)/85/050/1435/AM06/DES.VI RLA F. No. 04/24/40/528/AM06	License No. 0410079047 dt. 2.3.2006 .		

The firm has applied for modification of norms in terms of para 4.7 of HBP/FTP for export product "Veneer finished Office Cup Board/Veneer finished Office Desk/Veneer finished Door/Both side laminated Door/Both side laminated half partition/Veneer finished wall Panelling /Laminaed wall Panelling against **import** of MDF/HDF Board /Decorative WOOD FACE (Veneer) /Decorative Paper/Decorative paper/High Pressure laminate/Balancing laminate balancing grade laminated etc.

Postion

Status: Approved

The case was considered by the Committee as per agenda. DIPP representative furnished written comments vide their U.O. 7/77/08/-TSW dated 8.9.08. In consultation with Technical representative, Committee ratified norms as under:

Export items

Sl. No.	Item of Export	Quantity
1.	Veneer Finished Office cup board	2.811 Cu. M
2.	Veneer Finished Office desk	4.371 Cu. M
3.	Veneer Finished Door	0.453 Cu. M
4.	Both side laminated door	1.209 Cu. M
5.	Both side laminated half partition	15.750 Cu. M
6.	Veneer finished wall paneling	2.160 Cu. M
7.	Laminated wall paneling	1.944 Cu. M

Import items:

Sl. No.	Item of Import	Quantity
1	MDF / HDF Board (Medium or high density fibre boards)	21.990 Cu.M

2	Decorative wood face (Veneer)/ Decorative paper Thickness 0.5 to 0.6 mm.	1073.220 Sqm
3.	Decorative paper / high pressure laminate	2400.580 Sqm
4.	Balancing laminate balancing grade laminate	524.480 Sqm
5	Decorative Edge & timber edge of matching specie	71.130 Sqm
6.	Urea Formaldehyde Resin & Harder/ PVA Adhesive for Veneering on FOB value	Upto maximum 1.25% of FOB value
7.	Hotmelt Glue on FOB value	Upto maximum 1.87% of FOB value
8.	Metalic laminate high pressure metallic laminate	104.740 Sqm
9.	Door frame in wood	1.02Cu.M/Cu.M content in export product
10.	Autoclose Hinges Hardware	Net to Net basis
11.	Hinges –Door Hardware	Net to Net basis
12.	Dowel Hardware	Net to Net basis
13.	Cam fittings Hardware	Net to Net basis
14	Locks Hardware	Net to Net basis
15	Levellors Hardware	Net to Net basis
16	Handles for Cub Board Hardware	Net to Net basis
17	Handle for Door Hardware	Net to Net basis
18	Door Stopper Hardware	Net to Net basis
19	Door Lock Hardware	Net to Net basis
20	Door Closer Hardware	Net to Net basis
21	Epoxy & Hardner / polishing material	Upto maximum 2% of FOB value together (For items 21 to 23)
22	Sealer, hardner & thinner / PU filling and base coat material	
23	Top coat, hardner & thinner / PU Finishing coat	

RLA may take consequential action as per policy/procedure.

Case No. 281	Party's Name: M/s. Soundarya Decorators Pvt. Ltd.,	Meeting No. & Date	Status
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NC-VI Dated 4.9.2008	Chennai	20/09 dt. 4.9.2008	Approved
HQ File No. 01/(87)/85/050/1436/AM06/DES.VI RLA F. No. 04/24/40/545/AM06	License No. 0410079049 dt. 2.3.2006 .		

The firm has applied for modification of norms in terms of para 4.7 of HBP/FTP for export product "Veneer finished Office Cup Board/Veneer Desk/Veneer Desk Veneer Door/finished Door/Both side laminated Door/Both side laminated half partition/Veneer finished wall Panelling /Laminated Door/Laminated Partition Half/Veneer Panelling/Laminate Panelling against **import** of MDF/HDF Board /Decorative paperWOOD FACE (Veneer) /Decorative Paper/Decorative paper/High Pressure laminate/Balancing laminate balancing grade laHigh Pressure laminate/Balancing laminate balancing grade/ Decorative paper & Decorative wood face of 0.5 to 0.6mm thickness etc. .

Position

Status: Approved.

The case was considered by the Committee as per agenda. DIPP representative furnished written comments vide their U.O. No. 7/77/08-TSW dated 8.9.2008. In consultation with Technical representative, Committee ratified norms as under:

Export item

Sl. No.	Item of Export	Quantity
1.	Veneer Office Cup Board	1.51 Cu. M
2.	Veneer Desk	2.19 Cu. M
3.	Veneer Door	0.29 Cu. M
4.	Laminated Door	2.40 Cu. M
5.	Laminated Partition Half	18.82 Cu. M
6.	Veneer Paneling	1.09 Cu. M
7.	Laminate Paneling	3.92 Cu. M

Import items:

Sl. No.	Item of Import	Quantity
1.	MDF / HDF Board (Medium or high density fibre boards)	28.70 Cu.m
2.	Decorative paper / High pressure	926.057074 Sq.M
3.	Balancing Laminate-balancing grade	626.70 Sq.M
4.	Decorative Paper & Decorative wood face of 0.5 to 0.6 mm thickness	639.74 Sq.M
5.	Decorative Edge & timber edges of matching	50.91 Sq.M
6.	Urea Formaldehyde Resin & Harder/ PVA & Adhesive for Veneering	Max 1.25% of FOB value
7.	Hotmelt Glue on FOB & Adhesive for edge fixing	1.87% of FOB Value
8.	Aluminum framework/ Frame work section	1.01Kg/Kg content in the Export product
9.	Door frame in wood / Timber	1.02 Cu.M/ Cu.M content in export product
10.	Auto Close Hinges & Hardware	Net to net
11.	Hinges (Door) & Hardware	Net to net
12.	Dowel & Hardware	Net to net
13.	Cam fittings & Hardware	Net to net
14.	Locks & Hardware	Net to net
15.	Levellors & Hardware	Net to net
16.	Handle (Cub Board) & Hardware	Net to net
17.	Handle (Door) & Hardware	Net to net
18.	Door Stopper & Hardware	Net to net

19.	Door Lock & Hardware	Net to net
20.	Door Closer & Hardware	Net to net
21.	Full Panel Draw Slide (Drawer)	Net to net
22.	Epoxy & Hardner / polishing material	Max. 2% of the FOB value together (For items 22 to 24)
23.	Sealer, hardner & thinner / PU filling and	
24.	Top coat, hardner & thinner / PU finishing coat	

RLA may take consequential action as per policy/procedure.

Case No. 282 NC-VI Dated 4.9.2008	Party's Name: M/s. AL KABEER EXPORTS PVT. LTD, Mumbai	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
HQ File No. 01/85/050/00139/AM09/DES.VI RLA F. No. 03/94/040/01033/AM08	License No. 0310458152 Dated:18.01.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	67/0- READY TO COOK FROZEN CHEESE SAMOSA	70.783	M.T	12974520.00	332680.00 US\$
			Total	12,974,520.00	332,680.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FETA CHEESE (DANISH WHITE CHEESE)	43.680	M.T	7484786.00	187824.00 US\$
			Total	7,484,786.00	187,824.00

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

Case No. 283 NC-VI Dated 4.9.2008	Party's Name: M/s. KIRBY BUILDING SYSTEMS INDIA LTD, Medak	Meeting No. & Date 20/09 dt. 4.9.2008	Status Withdrawn
HQ File No. 01/85/050/00140/AM09/DES.VI RLA F. No. 09/24/040/00500/AM08	License No. 0910032994 Dated:14.02.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PRE-ENGINEERED BUILDING (BUILDING - D - PATTERN SHOP) - 425 MT CONDITION: THE IMPORT OF COMPONENTS ARE ALLOWED ON NET TO NET BASIS, WITHOUT WASTAGE WITH ACCOUNTABILITY CLAUSE AND THE TYPE, TECHNICAL SPECIFICATION INCL.PART NO.,IF ANY,ETC., OF THE COMPONENTS SOUGHT FOR IMPORT SHOULD CONFORM TO THOSE UTILIZED IN	1.000	Number	20853293.00	530618.00 US\$
			Total	20,853,293.00	530,618.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	H.T. PLATES ASTM A572M, GR.345	224.000	M.T	6829639.00	171815.00 US\$
2	PLAIN / BARE GALVALUME ASTM A792M, GR340/550, AZ150	39.000	M.T	1518780.00	38208.00 US\$
3	PRE-PAINTED SHEETING COILS ASTM A792M, GR340/550, AZ150	13.000	M.T	600805.00	15115.00 US\$
4	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	150.000	Number	18938.00	476.00 US\$
5	FCWA WIRE 1.2MM DIA AWS A5-20E71T-1	24.640	M.T	1335466.00	33597.00 US\$
6	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X3300MM - AS PER KIRBY SPECIFICATIONS	1378.000	Number	1495222.00	37616.00 US\$
7	WALL LIGHTS 2MM POLYCARBONDATE 1000X2X4140MM - AS PER KIRBY SPECIFICATIONS	688.000	Number	808258.00	20334.00 US\$
			Total	12,607,108.00	317,161.00

Position

Status:- Withdrawn

The case was considered in the meeting as per agenda. It was noted that the case has already approved in the earlier meeting No. 19/09 held on 28.8.2008 case No. 267.

Case No. 284 NC-VI Dated 4.9.2008	Party's Name: M/s. KIRBY BUILDING SYSTEMS INDIA LTD, Medak	Meeting No. & Date 20/09 dt. 4.9.2008	Status Withdrawn
HQ File No. 01/85/050/00141/AM09/DES.VI RLA F. No. 09/24/040/499/AM08	License No. 0910032993 Dated:14.02.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PRE-FABRICATED STEEL BUILDING (1100MT) CONDITION: THE IMPORT OF COMPONENTS ARE ALLOWED ON NET TO NET BASIS, WITHOUT WASTAGE WITH ACCOUNTABILITY CLAUSE AND THE TYPE, TECHNICAL SPECIFICATION INCL.PART NO.,IF ANY.,ETC., OF THE COMPONENTS SOUGHT FOR IMPORT SHOULD CONFORM TO THOSE UTILIZED IN	1.000	Number	58830135.00	1496950.00 US\$
			Total	58830135.00	1496950.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
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1	H.T. PLATES ASTM A572M, GR.345	562.000	M.T	17135076.00	431071.00 US\$
2	PLAIN / BARE GALVALUME ASTM A792M, GR340/550, AZ150	106.000	M.T	4127966.00	103848.00 US\$
3	PRE-PAINTED SHEETING COILS ASTM A792M, GR340/550, AZ150	45.000	M.T	2079711.00	52320.00 US\$
4	50MM ROCK GLASS WOOL INSULATION WITH FSK, L. DENSITY 12KG/Cu. M AS PER KIRBY SPECIFICATION	21560.00	Sq. Meter	1161037.00	29208.00 US\$
5	ROPE SEALING TAPE AS PER KIRBY SPECIFICATION	4100.00	Coil/ Roll	222536.00	5598.00 US\$
6	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	100.000	Number	12625.00	318.00 US\$
7	SELF DRILLING AND TAPPING SCREWS & WASHERS 10-14x25MM 10-16x19MM	300000.000	Number	420162.00	10570.00 US\$
8	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	6.182	MT	445059.00	8429.00 US\$
9	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X3300MM - AS PER KIRBY SPECIFICATIONS	300.000	Number	325520.00	8189.00 US\$
			Total	25819692.00	649551.00

Position

Status:- Withdrawn.

The case was considered in the meeting as per agenda. It was noted that the case has already approved in the earlier meeting No. 19/09 held on 28.8.2008 case No. 266.

Case No. 285 NC-VI Dated 4.9.2008	Party's Name: M/s. KIRBY BUILDING SYSTEMS INDIA LTD., Medak	Meeting No. & Date 20/09 dt. 4.9.2008	Status Withdrawn
HQ File No. 01/85/050/00143/AM09/DES.VI RLA F. No. 09/24/040/00485/AM08	License No. 0910032996 Dated:14.02.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PRE FABRICATED STEEL BUILDING (SHED GROUP - B1 - BUILDING) - 2403 MT CONDITION: THE IMPORT OF COMPONENTS ARE ALLOWED ON NET TO NET BASIS WITHOUT WASTAGE WITH ACCOUNTABILITY CLAUSE AND THE TYPE, TECHNICAL SPECIFICATIONS, INCL.PART NO.,IF ANY.,ETC., OF THE COMPONENTS SOUGHT FOR IMPORT SHOULD CONFORM TO THOSE UTILIZED IN	1.000	Set	163500000.00	4160305.00 US\$
			Total	163,500,000.00	4,160,305.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	H T PLATES ASTM A 572 GR.345	1614.000	M.T	49209987.00	1237987.00 US\$
2	PLAIN/BARE GALVALUME ASTM A 792M, GR.345/550 AZ150	172.000	M.T	6698209.00	168508.00 US\$
3	PRE PAINTED SHEETING COILS ASTM A 792 M, GR.340/550 AZ150	73.000	M.T	3373753.00	84874.00 US\$
4	ROPE SEALING TAPE AS PER KIRBY SPECIFICATIONS	5300.000	Coil/Roll	287669.00	7237.00 US\$
5	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	220.000	Number	27775.00	699.00 US\$
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14X25MM 10-16X19MM	229640.000	Number	321620.00	8091.00 US\$
7	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5X1000X3300MM AS PER KIRBY SPECIFICATIONS	675.000	Number	732420.00	18426.00 US\$
8	WALL LIGHTS 2 MM POLYCARONDATE 1000X2X4140MM AS PER KIRBY SPECIFICATIONS	194.000	Number	227910.00	5734.00 US\$
9	FCWA WIRE AWS A5-20/E71T-1	17.864	M.T	968213.00	24358.00 US\$
			Total	61,847,556.00	1,555,914.00

Position

Status:-Withdrawn

The case was considered in the meeting as per agenda. It was noted that the case has already approved in the earlier meeting No. 18/09 held on 21.8.2008 case No. 251.

Case No. 286 NC-VI Dated 4.9.2008	Party's Name: M/s. KIRBY BUILDING SYSTEMS INDIA LTD., Medak	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
HQ File No. 01/85/050/00142/AM09/DES.VI RLA F. No. 09/24/040/00557/AM08	License No. 0910033604	Dated:09.04.2008	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PRE-FABRICATED STEEL BUILDING BUILDING - D (B1, B2, B3) BUILDING - E (C1, C2, C3, C4) Condition: The Import of Components are allowed on Net to Net Basis, without wastage and the Type, Technical Specification including Part No.if any.,etc., of the Components sought for import	1.000	Set	457962517.00	11535580.00 US\$
			Total	457,962,517.00	11,535,580.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	H.T.PLATES ASTM A 572M,GR.345	1660.000	M.T	50612502.00	1274874.00 US\$
2	PLAIN / BARE GALVALUME ASTM A 792M, GR.340/550, AZ150	253.000	M.T	9840205.00	247864.00 US\$
3	PRE-PAINTED SHEETING COILS ASTM A 792M, GR.340/550,AZ150	365.000	M.T	16847546.00	424371.00 US\$
4	75 MM GLASS WOOL INSULATION WITH FSK, L.Density -32Kg/Cu.m AS PER KIRBY SPECIFICATIONS	40933.000	Sq. meter	2201529.00	55454.00 US\$
5	ROPE SEALING TAPE AS PER KIRBY SPECIFICATIONS	53967.000	Coil/Roll	2914331.00	73409.00 US\$
6	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	78.000	Number	9848.00	248.00 US\$
7	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14X25MM 10-16X19MM	545624.000	Number	763207.00	19224.00 US\$
8	FCWA WIRE 1.2MM DIA AWS A5-20-E71T-1	22.726	M.T	1230180.00	30987.00 US\$
			Total	84,419,348.00	2,126,431.00

Position

Status :-Deferred

The case was considered in the meeting as per agenda. It was noted by NC meeting that the applicant firm was asked to furnish some documentation in meeting held on 21.08.2008 case No. 252 which was awaited. The case may be re-listed on 9.10.2008

Case No. 287 NC-VI Dated 4.9.2008	Party's Name: M/s. UB GLOBAL(A DIV.OF UNITED BREWERIES (HOLDINGS) LTD., BANGALORE	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
HQ File No. 01/85/050/00138/AM09/DES.VI RLA F. No. 07/21/040/00503/AM09	License No. 0710059299 dt. 25.8.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	67/0- BEER FILLED IN 500 ML ALUMINIUM CANS.	2970300.000	Number	19978700.00	476250.00 US\$

	FIRM SHALL ACCOUNT FOR RELEVANT INPUT TO THE EXTENT OF 2970300-NOS AS PACKING MATERIALS FOR THE RESULTANT PRODUCT				
			Total	19,978,700.00	476,250.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EMPTY 500 ML PRINTED ALUMINIUM CANS WITH 206 DIA GOLD STAY-ON-TAB (SOT) ENDS.	3000000.000	Number	16211550.00	381000.00 US\$
			Total	16,211,550.00	381,000.00

Position

Status:- Deferred.

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

Case No. 288 NC-VI Dated 4.9.2008	Party's Name: M/s. JINDAL DRUGS LIMITED., MUMBAI	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
HQ File No. 01/85/050/00145/AM09/DES.VI RLA F. No. 03/94/040/00464/AM09	License No. 0310483858 Dated:26.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	67/0- COCOA BUTTER	38.320	M.T	12271980.00	287400.00 US\$
			Total	12,271,980.00	287,400.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	COCOA BEANS - DRIED AND FERMENTED	100.000	M.T	11956000.00	280000.00 US\$
			Total	11,956,000.00	280,000.00

Position

Status Deferred

The case was considered in the meeting as per agenda. It was noted by the NC meeting that hard copy of application in this case was not received. The hard copy has since been received on 9.9.2008. Case may placed in the next meeting on 18.9.2008.

Case No. 289 NC-VI Dated 4.9.2008	Party's Name: M/s. HALDIA PETROCHEMICALS LTD., Kolkata	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
HQ File No. 01/85/050/00146/AM09/DES.VI RLA F. No. 02/24/040/00144/AM09	License No. 0210116575 Dated:27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Position

Status: Deferred

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- MOTOR SPIRIT	22000.000	M.T	952013700.00	22374000.00 US\$
			Total	952,013,700.00	22,374,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NAPHTHA	22000.000	M.T	936100000.00	22000000.00 US\$
			Total	936,100,000.00	22,000,000.00

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

Case No. 290 NC-VI Dated 4.9.2008	Party's Name: M/s. PARWATI LAKH UDYOG, Kolkata	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
HQ File No. 01/85/050/00147/AM09/DES.VI RLA F. No. 02/24/040/00143/AM09	License No. 0210116581	Dated:27.08.2008	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- SHELLAC	126500.000	K.G	16128750.00	379500.00 US\$
			Total	16,128,750.00	379,500.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	STICKLAC	229597.500	K.G	15124730.00	355876.00 US\$
			Total	15,124,730.00	355,876.00

Position

Status: Deferred

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

Case No. 291 NC-VI	Party's Name: M/s. RELIANCE INDUSTRIES LTD.Mumbai	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
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Dated 4.9.2008			
HQ File No. 01/85/050/00148/AM09/DES.VI RLA F. No. 03/95/040/00396/AM09	License No. 0310484080 Dated:27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Crude C4(Mix C4)	2000.000	M.T	159840000.00	3700000.00 US\$
			Total	159,840,000.00	3,700,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	1428.000	M.T	74027520.00	1713600.00 US\$
			Total	74,027,520.00	1,713,600.00

Position
Status: Deferred

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

Case No. 292 NC-VI Dated 4.9.2008	Party's Name: M/s. RELIANCE INDUSTRIES LTD., Mumbai	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
HQ File No. 01/85/050/00149/AM09/DES.VI RLA F. No. 03/95/040/00444/AM09	License No. 0310484090 Dated:27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

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Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Crude C4 (MIX C4)	3000.000	M.T	210622500.00	4950000.00 US\$
			Total	210,622,500.00	4,950,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	2142.000	M.T	109370520.00	2570400.00 US\$
			Total	109,370,520.00	2,570,400.00

Position
Status: Deferred

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

Case No. 293 NC-VI Dated 4.9.2008	Party's Name: M/s. RELIANCE INDUSTRIES LTD., Mumbai	Meeting No. & Date 20/09 dt. 4.9.2008	Status Deferred
HQ File No. 01/85/050/00150/AM09/DES.VI RLA F. No. 03/95/040/00306/AM09	License No. 0310484118 Dated:27.08.2008		

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- C9 Plus 205	20000.000	M.T	699995720.00	16241200.00 US\$
			Total	699,995,720.00	16,241,200.00

Import Item (s) Details

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Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	12900.000	M.T	667188000.00	15480000.00 US\$
			Total	667,188,000.00	15,480,000.00

Position
Status: Deferred

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

Case No. 294 NC-VI Dated 4.9.2008	Party's Name: M/s Grover vineyard Ltd Mumbai	Meeting No. & Date 20/09 dt. 4.9.2008	Status Approved
HQ File No. Part file No.01/85/162/321/AM03 RLA F. No. 03/24/040/00338/AM00	License No. Dated:0310014005 20.10.99		

Request for redemption of Advance Licence No 0310014005 dt. 2010.1999 issued by Jt DFGT Mumbai for export of Processed Still Wine 12.5 % Alcohol against import of raw Still Wine 12.5 % Alcohol.

Position:-
Status Approved.

Committee noted that Firm had earlier requested for revalidation of Advance licence, which was considered by ALC in the meeting held on 6.9.2002, when it was decided to advise Jt DGFT Mumbai to regularize the licence in accordance with PN 25 dated 17.7.2002. However, Advance Licence has not been ratified and Firm has stated that due to some misunderstanding they did not approach DGFT New Delhi for ratification of Licence.

- Committee considered the matter and noted that several cases of Firm have been ratified on net to net with Zero percentage wastage on the same basis, Committee ratified input output quantity in instant case as under:

<u>Export item</u>	<u>Qty.</u>
Still Wine (Alcohol content 12.5% vol) (29000 Bottles of 750 ml)	24000 Litres

<u>Import item</u>	<u>Qty.</u>
Still Wine	24000 Litres

- Committee also reiterated earlier decision of ALC for regularization of Licence as per PN 25 dt. 17.7.2002.
- RLA may be advised to take action as per policy/procedure.

LIST OF PARTICIPANTS-NC VI MEETING No.20/AM09 HELD ON 4.9..2008

Sl.No	Name of the Officer	Designation	Department
1.	Sh. Anil Aggarwal	Jt.DGFT	DGFT
2.	Sh. Shaish Kumar	Indl. Adviser.	DIPP
3.	Shri. NML Bhatanagar	Director	MFPI
4.	Shri T M SKaria	Dy DGFT	DGFT
5.	Shri Ragu Nath	FTDO	DGFT

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI(FOOD & MISC.)

NC Meeting No.14/09 held on 28.8..2008

Draft minutes of the NC No. 19/09 dated 28.8.2008 under the Chairmanship of Shri Anil Aggarwal, Jt. DGFT are submitted for consideration and approval.

(RAGHU NATH)

FTDO

29.8.2008

DDG(TMS)

01/87/85/50/624/AM05

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency) US \$
1	61/0- Veneer Finished Office Cup Board	1.090	Cubic meter	152924.87	3483.87
2.	62/0- Veneer Finished Desk	1.388	Cubic Meter	196318.10	4471.94
3.	62/0- Both side Veneer finished Door	0.453	Cubic Meter	135120.00	3077.90
4.	62/0- Both laminated Door	1.789	Cubic Meter	498818.00	11362.60

5.	62/0- Both side Laminated Partition Full	0.875		33498.50	763.06
6.	62/0- Laminated Partition Half.	20.550		1172391.20	26705.95
7.	62/0- Veneer finished Half Height	1.050		86702.00	1974.99
8.	62/0- Toghned Glass with AA base	0.074		81775.75	1862.77
			Total	2,357,548.42	53,702.69